## **Declaration of Assets and Liabilities**

20 93-24

		Year
	40 40 (FOUTO	I, VIKASH KUMAR , son/daughter/wife of LATE UDAY SHINKAR SINGE
1	The street	, aged
	C 82 2	service and presently working as NIGHT GAURD
	A \$1	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
1	2	myself, my spouse and dependants*:
1	Yaya	A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No	- Cocipion	Self	Spouse	Dependant-1	Dependant-2	Dependant-3
	(i)		3000	/- 5000/-	Name	Name	Etc. Name
	(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies				-	
	(iii)	Bonds, Debentures and Shares in companies					
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(	(v)	Motor Vehicles (details of make, etc.)	PUSAR 150 2017				
(1	vi)	Jewellery (give details of weight and value)		GOLD-3090- Silver-10091			
(v		Other assets, such as values of claims / interests	-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1' Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				Anoet 2
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement)					
	- Current market value		). 77% 26			
(v)	Others (such as interest in property)	1	_			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BVM	10,00001
A	(ii) Loans from financial institutions	. ********	Towns and San Complete Com
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		enterel C
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		

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	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	September - Septem	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DNIPK8229K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
100	(iv) Property Tax		

## C. Personal Detail GPF/CPF/PRAN No. 110043863413 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre MIGHT GAURD (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District KAIMUR I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Panier Juli

Name of Employee: VI KASH KUMAR

Designation: NIGHT GAURD

Department: DEHAR VIDHAN SABHA

Note:

Place: PATNA

Date: 22 02 2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.